

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) and (b) Yes, Sir. Dr. Sudhir Roy, Shri Babu Rao Paranjape and Shri Mandhata Singh, Members of Parliament made such requests.

The issues mainly raised are as follows:

1. Representation of employees on Kendriya Vidyalaya Sangathan, its Board of Governors and Academic Advisory Committee.

2. Teaching Allowance to Laboratory Assistants/Attendants.

3. Increase in internal promotion quota.

4. Amendment on the basis of promotion of Post Graduate Teachers and Vice-Principals and Transfer guidelines.

5. Recognition enjoyed by Rashtriya Kendriya Vidyalaya Adhyapak Sangh.

6. Formation and holding the meeting of Council under Joint Consultative Machinery.

7. Probe into and Review of Transfer ordered by previous Chairman in October-November, 1989 in alleged violation of Transfer Guidelines.

8. Transfer on compassionate grounds.

(c) to (e) There has been no indifference. The representatives of the All India Kendriya Vidyalaya Teachers Association met the Chairman, Kendriya Vidyalaya Sangathan on 15.5.90. They were advised to participate in the Joint Consultative Machinery which is the appropriate forum for discussing the demands for the teachers. The meeting of the Joint Consultative Machinery could not be held due to long summer vacation and is likely to be held shortly.

Appointment of KVS Commissioner

58. DR. YELAMANCHILI SIVAJI: Will the PRIME MINISTER be pleased to state:

(a) for how long the post of Commissioner, Kendriya Vidyalaya Sangathan has been lying vacant;

(b) what are the reasons for appointing a part-time Commissioner temporarily as an additional charge-holder; and

(c) what were the circumstances necessitating the present arrangement?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) to (c) The post of Commissioner, Kendriya Vidyalaya Sangathan has never been kept vacant. On relinquishing the charge of the office by Dr. R. C. Sharma on 17.10.88 as full time Commissioner, Shri L. R. Mal, the then Joint Commissioner (Admn.) was appointed as Commissioner on ad-hoc basis from 18.10.88 to 15-5-89. Later on, Shri S. P. Tuli, Joint Secretary in the Ministry of Human Resource Development was given additional charge as Commissioner from 16.5.89 to 31.5.90. After completion of the selection process for a regular incumbent, the post has now been filled up on regular basis with effect from 1.6.1990.

Criteria for the promotion to the post of PGT and Vice Principal in Delhi Administration schools

59. DR. YELAMANCHILI SIVAJI: Will the PRIME MINISTER be pleased to state:

(a) what are the details of bases and eligibility for promotion to posts of Post-Graduate Teachers and Vice-Principals in Delhi Administration Schools;

(b) what are the details of internal promotion quota for different categories of teachers;